

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No. 142/2016
In
OA No.634/2015**

New Delhi this the 11th day of August, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Dr. Birendra Kumar Sinha, Member (A)**

S.P.Mishra
Ex.DDG (Retd.)
TEC Staff No.02173
R/o C-29, Sector-47
Noida
Pin-201301.

... Petitioner

(By Advocate:None)

VERSUS

1. Shri J.S.Deepak
Secretary
Department of Tele Communication
Ministry of Communication & IT
Sanchar Bhawan
20-A, Ashok Road
New Delhi – 110 001.
2. Shri D.P.De
Sr. D.D.G.
T.E.C. Khurshid Lal Bhawan
Janpath
New Delhi – 110 001. ...Respondents

(By Advocates:Shri Rajesh Katyal)

O R D E R (Oral)

Mr. V. Ajay Kumar, Member (J):

Heard both sides.

2. Even on the revised call, there is no representation on behalf of the petitioner.

3. This Contempt Petition is filed alleging non-implementation of the order dated 16.02.2015 in OA No.634/2015 where under this Tribunal directed the respondents as follows :-

"4. In the circumstances, the O.A. is disposed of at the admission stage, without going into the other merits of the case, by directing the respondents to consider the Annexure-3 representation of the applicant and to pass appropriate speaking and reasoned orders thereon, in accordance with law, within 90 days from the date of receipt of a copy of this order. No order as to costs."

4. The learned counsel for the respondents while drawing our attention to the speaking order dated 05.05.2015 (Annexure R-1) submitted that they have fully complied with the orders of this Tribunal.

5. In the circumstances and in view of the substantial compliance of the order of this Tribunal, the CP is closed. Notices issued to the respondents are discharged. However, the applicant is at liberty to question the order now passed by the respondents, if he is still aggrieved, in accordance with law. No costs.

(Dr. Birendra Kumar Sinha)
Member (A)

(V. Ajay Kumar)
Member (J)

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